

F.No. A.12034/SSC/10/2018-Ad.III(B)
Government of India
Ministry of Finance
Department of Revenue
Central Board of Indirect Taxes & Customs

Gr. Floor, HudcoVishala Building
Bhikaji Cama Place, R.K. Puram
New Delhi-110066
Dated 03/09/2020

To,

Director General

Directorate General of Performance Management
INDIRECT TAXES & CUSTOMS
5th and 6th Floor, Drum Shape Building
I.P Bhawan, I.P Estate, New Delhi- 110002

Subject: Allocation of Junior Translators recommended for appointment by SSC on the basis of result of SSC JHT Examination, 2018-reg.

Sir/ Madam,

I am directed to say that on the basis of result of SSC JHT Examination, 2018, Staff Selection Commission (SSC) had recommended 12 Junior Translators for appointment in CBIC, as per the vacancies reported by the Department to the SSC for allocation to various cadres/zones.

2. The allocation of candidates to various cadres has been made on "**Merit-cum-preference**" basis (i.e. candidates with higher merit/rank had better chances of getting cadres of their preference) subject to availability of vacancies of relevant category in the various cadres. While making allocation, all instructions of DOP&T have been followed. Each selected candidate was given an opportunity to indicate his/her options /preferences. Some candidates have not indicated any option/preference. In such cases, allocation has been made alphabetically (Code of Cadre Controlling Authority) where vacancies exist after allocation of the candidates who have given their options.

3. The List of candidates selected for the post of Junior Translator allocated to respective cadre/zone is enclosed at **Annexure I**. As per Board's letter No. A- 11013/04/2016- Ad.IV dated 12/06/2017, DGPM has been declared as the Cadre Controlling Authority for Junior Translator and Senior Translator in the field formations of CBIC. Therefore, you are requested to collect the dossiers of the selected candidates for onward transmission of the same to the concerned CCAs (as per Annexure- I). The dossiers shall be collected at the earliest and in any case, within a fortnight.

4. It may kindly be ensured that before the offers of appointment are issued, all necessary formalities/ requirements (except verification of character and antecedents) as per the laid down procedure are completed, including medical examination, verification of original certificates regarding date of birth, educational qualifications, caste certificate, disability certificates

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and any other relevant documents, etc. In case of candidates belonging to the Scheduled Castes/ Scheduled Tribes/ Other Backward Classes, the original caste certificates issued by the Competent Authority should necessarily be checked before the offer of appointment is issued. As far as verification of character and antecedents is considered, DoPT's OM No. 18011/2(s)/2016-Estt.(B)(i) dated 29/06/2016 may strictly be followed. It is reiterated that the appointing authority must fully satisfy itself regarding the eligibility of a candidate to hold the post before issuing the letter containing the offer of appointment. If any discrepancy is found on any ground, the case may be referred to the Staff Selection Commission under intimation to the Board.

5. The Dossiers of the candidate who do not qualify in the medical examination or do not fulfil other requirements may be returned to the **Staff Selection Commission** with a Certificate to that effect, under intimation to the Board.

6. The offer of appointment should be sent only by **Registered Post**. If the letters are returned by the postal authorities undelivered, the letters, along with the envelopes containing remarks by the postal authorities should be retained for record purposes. In such cases, a copy of the offer of appointment should be sent to the correspondence/ permanent address of the candidates, if it is different from that of the initial mailing address. In case a candidate declines to accept the offer of appointment or fails to report for duty, or there is no response from him/her, even after issuance of a reminder through registered post, the offer of appointment should formally be cancelled and the candidate informed accordingly. The dossiers of candidates who decline to accept the offer and, in those cases, where the second letter is also returned undelivered, should be returned to the **Staff Selection Commission** under intimation to the Board, after placing therein a copy each of the letter containing the offer of appointment, subsequent reminder and the memorandum of the cancellation of offer of appointment.

7. **It may please be noted that any request for re- allocation of zone shall not be entertained by the Board.** The receipt of this communication and its enclosures may kindly be acknowledged.

8. This issues with the approval of Chairman (CBIC).

Yours faithfully,



(Mohammad Ashif)

Under Secretary to the Govt. of India

Tel. 26162780

Encl: as above.

Copy to: Directorate General of Systems, Customs & Central Excise, CBIC, 4th and 5th Floor, Samrat Hotel, Chanakyapuri, New Delhi with the request to place this letter, along with enclosed Lists of Candidates on the CBIC's website.

Candidates selected for the post of Junior Translator through SSC JHT Examination, 2018									
S.No.	ROLL	NAME	RANK	CAT 1	CAT 2	CAT 3	CAT SEL	ZONE ALLOCATED	NAME OF THE ZONE
1	2201006481	SAMEER	30	9			9	C	BHUBANESWAR CGST
2	4410001053	BINA LAHERI	34	9			9	U	KOLKATA CUSTOMS
3	2201003682	SHWETANSHU SHEKHAR	40	9			9	A	BANGALORE CGST
4	4410000469	TUMPA SHAW	45	6			9	U	KOLKATA CUSTOMS
5	2201003679	MOHAMMED ASHRAF HUSSAIN	48	9			9	U	KOLKATA CUSTOMS
6	2201003979	VIVEK KUMAR SINGH	64	9			9	U	KOLKATA CUSTOMS
7	2201005547	IZHAR HUSSAIN	70	6			6	F	COCHIN/ THIRUVANANTHAPURAM CGST
8	2201006875	BIJENDER KUMAR	80	1	3		1	U	KOLKATA CUSTOMS
9	1601000441	SHASHI BALA	81	6			6	U	KOLKATA CUSTOMS
10	3003001623	UPLAKSHYA YADAV	87	6			6	U	KOLKATA CUSTOMS
11	4410000462	JAVED IQBAL	88	6			6	P	SHILLONG CGST
12	1601000910	SHIVKESH	104	9		7	7	X	CBN

M.A.S. 03.9.2020